

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

R.A. No. 45/94

or
O.A. No. 2630/93

New Delhi this 18th Day of February 1994

THE HON'BLE MR. J.P. SHARMA, MEMBER (J)

THE HON'BLE MR. B.K. SINGH, MEMBER (A)

Shri Umesh Chandra Misra,
Son of Late Shri R.G. Misra,
Resident of Katghar Gari Khana,
Moradabad

... Petitioner

(In person)

Versus

1. Union of India through
The Secretary,
Ministry of Railways,
Rail Bhawan,
New Delhi-110 001.

2. General Manager,
Northern Railways,
Baroda House,
New Delhi.

3. Divisional Railway Manager,
Northern Railway,
Moradabad Division,
Moradabad.

... Respondents

(By Advocate : None)

Hon'ble Mr. J.P. Sharma, Member (J)

This is a review application against the order dated 16.12.1993 whereby the application was dismissed at the admission stage itself being barred by delay and laches. The applicant has prayed for declaration that the applicant be declared in service till the date of superannuation 30.9.1990 and that may be entitled to necessary promotion on the basis of Next Below Rule with consequential benefits of salary, allowances etc. and after retirement the terminal benefits on the revised rates alongwith the interest.

....2.

-: 2 :-

2. The grounds taken for the Review Petition ^{er} _^ are absolutely fresh arguments which have already been heard and decided mainly on the point of limitation. The discussion on certain evidence in another proceedings filed by the applicant are totally irrelevant for reviewing the order. No manifest error exist on the face of the order nor the applicant has referred to any further document in support of his contention which was not filed earlier. The ^{already possecd by the petitioner} statement of DW 1 annexed with the Review Petition cannot be taken into account which cannot be made part of the record of the original application. Review Petition, therefore, without merit and is dismissed by circulation.

(B. K. Singh)
Member (A)

J. P. Sharma
Member (J)

Mittal